

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:2917

ANSWERED ON:14.03.2011

APPOINTMENT PROCESS IN NHAI

Bapurao Shri Khatgaonkar Patil Bhaskarrao;Gaikwad Shri Eknath Mahadeo;Panda Shri Prabodh;Yaskhi Shri Madhu Goud

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) Whether Central Vigilance Commission (CVC) has pointed out serious lapses in the appointment process of National Highways Authority of India (NHA);
- (b) if so, the details thereof;
- (c) whether there is a proposal to probe into the matter;
- (d) if so, the details thereof; and
- (e) the action taken or proposed to be taken against the officials responsible for this?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (DR. TUSHAR A. CHAUDHARY)

(a) to(e): A communication has been received from Central Vigilance Commission (CVC) regarding the inquiry conducted by the Chief Vigilance Officer of National Highways Authority of India (NHA) into the lapses committed in the appointment of Deputy General Managers on deputation basis in NHAI. The matter is under examination.